

Annexure-7

| Name of the corporate debtor: Pushpa Builders Limited | | Date of commencement of CIRP:20.09.2022 | | List of creditors as on:22.09.2024 | | | | | | | | | | |
|---|--|---|--------------------------------|------------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| Operational creditors (Government Dues) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Income Tax Officer, Ward 20(1), Delhi | 23/02/2023 | 60,10,359.00 | 0 | Unsecured | NA | Nil | No | 0.00% | 60,10,359.00 | | - | | The claim of Income Tax Department and Deputy Commissioner of Income Tax were rejected by the Resolution Professional because of in-appropriate claim form. The same has been conveyed to the concerned department, however no revised claim form has been received by the RP. |
| 2 | Deputy Commissioner of Income Tax, Circle 19(1), New Delhi | 23/02/2023 | 5,43,44,085.00 | 0 | Unsecured | NA | Nil | No | 0.00% | 5,43,44,085.00 | | - | | |
| 3 | Employees Provident Fund Organisation | 19-09-2024 | 108661 0 | | Unsecured | NA | Nil | No | 0.00% | | | 108661 | Under verification | |
| TOTAL | | | 6,04,63,105.00 | - | | - | | | - | 6,03,54,444.00 | - | - | 1,08,661.00 | |